

(In chambers)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2975 OF 2004

KUMAR MAINI

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, JALANDHAR
Respondent

(s)

(Summons for non-prosecution dt.19.8.2006)

Date: 12/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant(s)

Ms. Shipra Ghose,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Two weeks time is granted for doing the needful.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master